


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.233/230/HDB/2017
NAME OF THE COMPANY	Cancer Genetics India Private Limited
NAME OF THE PETITIONER(S)	Cancer Genetics India Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000666072 Sangam.naresh@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar	Counselor O.L.	9440599561	

ORDER

Heard. Mr.Naresh Kumar Sangam, Learned Counsel for Petitioner
and Mr.Anil Kumar, Learned Counsel for Respondent.

At the request of both the Counsels, case is posted to 20-12-2017.


Member (T)

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Member (J)